

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
SURANA CORPORATION LIMITED

RELEVANT PARTICULARS	
1. NAME OF CORPORATE DEBTOR	SURANA CORPORATION LIMITED
2. DATE OF INCORPORATION OF CORPORATE DEBTOR	10/05/1991
3. AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	Registrar of Companies (ROC) - Chennai
4. CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	L65991TN1991PLC020783
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	NO 30, GNT ROAD, MADHAVARAM, CHENNAI - 600110
6. DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	03/04/2019
7. LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	25/10/2019 (Order received on 29/10/2019)
8. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CHANDRAMOULI RAMASUBRAMANIAM (C RAMASUBRAMANIAM) 'RAJI' 3B1, 3rd floor, Gaiety Palace, No.1L, Blackers Road, Mount Road, Chennai, Tamil Nadu – 600002. Mail Id: fcs.rms@gmail.com Phone No:9884068292 IBBI/IPA-002/IP-N00052/2016-17/10096
9. LAST DATE FOR SUBMISSION OF CLAIMS	24/11/2019



C. RAMASUBRAMANIAM, INSOLVENCY PROFESSIONAL

IP No. IBBI/IPA-002/IP-N00052/2016-17/10096

'RAJI' 3B1, 3rd Floor, Gaiety Palace,

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Notice is hereby given that the Hon'ble National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the **SURANA CORPORATION LIMITED** on **25th October 2019**.
[Order received on **29th October, 2019**].

The stakeholders of **M/S SURANA CORPORATION LIMITED** are hereby called upon to submit a proof of their claims, on or before **24th November, 2019** to the liquidator at the address mentioned against item 08.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

The relevant forms can be downloaded from <https://ibbi.gov.in/home/downloads> (under Liquidation Process Regulations, 2017)

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Liquidator



CHANDRAMOULI RAMASUBRAMANIAM

(C RAMASUBRAMANIAM)

IBBI/IPA-002/IP-N00052/2016-17/10096

Liquidator

Date: 30/10/2019.

Place: Chennai.

C. RAMASUBRAMANIAM, INSOLVENCY PROFESSIONAL

IP No. IBBI/IPA-002/IP-N00052/2016-17/10096

'RAJI', 3B1, 3rd Floor, Gaiety Palace,

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